

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :10-12-2019

Date : 10.12.2019										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	112031/2019	10.12.2019	CRLRE V-749/2015	P. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2019-12-06			(Seat No-)
2	112032/2019	10.12.2019	WP (C) - 13377/2019	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No-)
3	112033/2019	10.12.2019	WP (C) - 11764/2019	M. MOHAPATRA	GENERAL		Order Dtd. 2019-07-22			(Seat No-)
4	112034/2019	10.12.2019	WP (C) - 22760/2010	S.DAS	GENERAL		Order Dtd. 2019-08-19			(Seat No-)
5	112035/2019	10.12.2019	WP (C) - 23625/2017	M. MOHAPATRA	GENERAL		Order Dtd. 2019-09-06			(Seat No-)
6	112036/2019	10.12.2019	WP (C) - 1323/2016	S. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019-12-04			(Seat No-)
7	112037/2019	10.12.2019	WP (C) - 1323/2016	L. K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2019-12-04			(Seat No-)

8	112038 /2019	10.12. 2019	FAO- 896/2 019	P. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2019- 12-04			(S ea t No - )
9	112039 /2019	10.12. 2019	FAO- 370/2 006	S. K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2019- 12-06		MISC. APPEA L SEC.	(S ea t No - 2)
1 0	112040 /2019	10.12. 2019	WP (C) - 6764/ 2014	SANJAY KUMAR SAHU	C.O.	COURT NO. 8	Order Dtd. 2019- 12-09			(S ea t No - 2)
1 1	112041 /2019	10.12. 2019	WP (C) - 6764/ 2014	K. P. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2019- 12-09			(S ea t No - 2)
1 2	112042 /2019	10.12. 2019	WP (C) - 6335/ 2016	MANASI SETHI	C.O.	COURT NO. 8	Order Dtd. 2019- 12-04			(S ea t No - 2)
1 3	112043 /2019	10.12. 2019	WP (C) - 25417 /2014	A. K. JETHY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-03			(S ea t No - 2)
1 4	112044 /2019	10.12. 2019	WP (C) - 13/20 15	B. K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019- 12-06			(S ea t No - 2)
1 5	112045 /2019	10.12. 2019	WP (C) - 21074 /2016	K. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2019- 11-29			(S ea t No - 2)
1 6	112046 /2019	10.12. 2019	ABLAP L- 17017 /2019	P. K. MOHANTY	GENE RAL		Order Dtd. 2019- 11-27			(S ea t No - 2)

17	112047/2019	10.12.2019	ABLAP L-16996/2019	P. K. MOHANTY	GENERAL		Order Dtd. 2019-11-27			(Seat No - 2)
18	112048/2019	10.12.2019	WP (C) - 19066/2019	TOFAN PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2019-12-06			(Seat No - 2)
19	112049/2019	10.12.2019	WP (C) - 24155/2019	P. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 2)
20	112050/2019	10.12.2019	WP (C) - 24153/2019	P. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 2)
21	112051/2019	10.12.2019	BLAPL - 9925/2019	P. N. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 2)
22	112052/2019	10.12.2019	BLAPL - 9926/2019	SARAT KU.JENA	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 2)
23	112053/2019	10.12.2019	BLAPL - 9927/2019	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 2)
24	112054/2019	10.12.2019	BLAPL - 9930/2019	P. R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 2)
25	112055/2019	10.12.2019	BLAPL - 9938/2019	AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No -

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26	112056/2019	10.12.2019	CRLMP - 1312/2019	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2019-12-09			(Seat No - 2)
27	112057/2019	10.12.2019	BLAPL - 9939/2019	S. ROUT	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 2)
28	112058/2019	10.12.2019	CRLMP - 1663/2019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-09			(Seat No - 2)
29	112059/2019	10.12.2019	BLAPL - 9945/2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 2)
30	112060/2019	10.12.2019	BLAPL - 9946/2019	R. C. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 2)
31	112061/2019	10.12.2019	CRLMP - 1664/2019	S C DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-09			(Seat No - 2)
32	112062/2019	10.12.2019	WP (C) - 13353/2017	P. R. SWAIN	GENERAL		Order Dtd. 2017-11-27		WRIT BRANCH-5	(Seat No - 21)
33	112063/2019	10.12.2019	CRLMP - 1611/2019	LULU JENA	C.O.	COURT NO. 17	Order Dtd. 2019-12-09			(Seat No - 21)
34	112064/2019	10.12.2019	WP (C) -	P. R. SWAIN	GENERAL		Order Dtd. 2019-11-29			(Seat No - 21)

			17454 /2019							t No - 21 )
3 5	112065 /2019	10.12. 2019	CRLMP - 1489/ 2019	K C TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09			(S ea t No - 21 )
3 6	112066 /2019	10.12. 2019	CRLMP - 581/2 019	H K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09			(S ea t No - 21 )
3 7	112067 /2019	10.12. 2019	WP (C) - 16497 /2019	S K MOHANTY	C.O.	DR (J)	Order Dtd. 2019- 12-09			(S ea t No - 21 )
3 8	112068 /2019	10.12. 2019	WP (C) - 22265 /2019	S C SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-09			(S ea t No - 21 )
3 9	112069 /2019	10.12. 2019	BLAPL - 9954/ 2019	T. R. DAS	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 21 )
4 0	112070 /2019	10.12. 2019	BLAPL - 9955/ 2019	M/S AMLAN SHAKTI PAUL	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 21 )
4 1	112071 /2019	10.12. 2019	WP (C) - 24113 /2019	S MALLICK	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09			(S ea t No - 21 )

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4 2	112072 /2019	10.12. 2019	BLAPL - 9958/ 2019	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 21 )
4 3	112073 /2019	10.12. 2019	BLAPL - 9965/ 2019	P. C. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 21 )
4 4	112074 /2019	10.12. 2019	WP(C) - 6855/ 2018	P K MOHANTY	C.O.	DR (J)	Order Dtd. 2019- 12-09			(S ea t No - 21 )
4 5	112075 /2019	10.12. 2019	BLAPL - 9990/ 2019	M. K. PANI	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 21 )
4 6	112076 /2019	10.12. 2019	CMP- 134/2 017	ANASUYA LENKA	GENE RAL		Order Dtd. 2017- 10-25	WRIT BRANC H-9		(S ea t No - 51 )
4 7	112077 /2019	10.12. 2019	BLAPL - 9966/ 2019	PRATAP KUMAR BARIK	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 51 )
4 8	112078 /2019	10.12. 2019	WP(C) - 21730 /2019	S K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09	WRIT BRANC H-3		(S ea t No - 14 )
4 9	112079 /2019	10.12. 2019	BLAPL - 9970/ 2019	N. K. SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 21 )

			2019							No - 14 )
5 0	112080 /2019	10.12. 2019	CRLMP - 463/2 018	N RAO	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09			(S ea t No - 14 )
5 1	112081 /2019	10.12. 2019	WP (C) - 24423 /2019	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 14 )
5 2	112082 /2019	10.12. 2019	WP (C) - 22732 /2019	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09			(S ea t No - 14 )
5 3	112083 /2019	10.12. 2019	BLAPL - 9971/ 2019	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 14 )
5 4	112084 /2019	10.12. 2019	BLAPL - 9921/ 2019	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 14 )
5 5	112085 /2019	10.12. 2019	WP (C) - 22733 /2019	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09			(S ea t No - 14 )
5 6	112086 /2019	10.12. 2019	WP (C) - 22735 /2019	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019- 12-09			(S ea t No - 14 )

57	112087/2019	10.12.2019	BLAPL - 9972/2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)
58	112088/2019	10.12.2019	BLAPL - 9919/2019	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)
59	112089/2019	10.12.2019	BLAPL - 9933/2019	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)
60	112090/2019	10.12.2019	BLAPL - 9976/2019	B. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)
61	112091/2019	10.12.2019	BLAPL - 9983/2019	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)
62	112092/2019	10.12.2019	BLAPL - 9908/2019	D.K. JENA	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)
63	112093/2019	10.12.2019	BLAPL - 9988/2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)
64	112094/2019	10.12.2019	BLAPL - 9910/2019	PRATAP KUMAR BARIK	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 14)



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6 5	112095 /2019	10.12. 2019	BLAPL - 9911/ 2019	P.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 14 )
6 6	112096 /2019	10.12. 2019	ABLAP L- 2702/ 2019	P.S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 03-15	CRMIN AL MISC- 2		(S ea t No - 10 )
6 7	112097 /2019	10.12. 2019	BLAPL - 9912/ 2019	A.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 10 )
6 8	112098 /2019	10.12. 2019	BLAPL - 9920/ 2019	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 10 )
6 9	112099 /2019	10.12. 2019	WP (C) - 15343 /2019	MR.S.C.DA SH	C.O.	COURT NO. 3	Order Dtd. 2019- 12-09	WRIT BRANC H (DIVI SION BENCH )		(S ea t No - 10 2)
7 0	112100 /2019	10.12. 2019	BLAPL - 9904/ 2019	PRATAP KUMAR BARIK	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 10 2)
7 1	112101 /2019	10.12. 2019	WP (C) - 18825 /2019	K C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 10 2)
7	112102	10.12.	WP (C)	M.N.MOHAN	C.O.	COURT	Order Dtd. 2019-			(S

2	/2019	2019	- 24361 /2019	TY		NO. 3 OLD	12-09			ea t No - 10 2)
7 3	112103 /2019	10.12. 2019	BLAPL - 9898/ 2019	N. K. SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 10 2)
7 4	112104 /2019	10.12. 2019	WP (C) - 24032 /2019	S.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 0)
7 5	112105 /2019	10.12. 2019	WP (C) - 14774 /2019	S.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-04			(S ea t No - 11 0)
7 6	112106 /2019	10.12. 2019	WP (C) - 14774 /2019	I. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-04			(S ea t No - 11 0)
7 7	112107 /2019	10.12. 2019	CRLRE V- 778/2 019	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 11 0)
7 8	112108 /2019	10.12. 2019	STREV - 95/20 19	S.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-04			(S ea t No - 11 0)
7 9	112109 /2019	10.12. 2019	CRLRE V- 630/2 019	A. K. MOHANTY	C.O.	DR (J)	Order Dtd. 2019- 12-09			(S ea t No - 11 0)

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80	112110/2019	10.12.2019	WP(C) - 24015/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 110)
81	112111/2019	10.12.2019	WP(C) - 22424/2019	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09		WRIT BRANC H-2	(Seat No - 34)
82	112112/2019	10.12.2019	WP(C) - 24115/2019	MR.P.C.CH HINCHANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 34)
83	112113/2019	10.12.2019	WP(C) - 24021/2019	K C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 34)
84	112114/2019	10.12.2019	WP(C) - 24691/2019	J.P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09		WRIT BRANC H-4	(Seat No - 17)
85	112115/2019	10.12.2019	WP(C) - 24020/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
86	112116/2019	10.12.2019	WP(C) - 24068/2019	P.K.MALLI CK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
87	112117/2019	10.12.2019	CRLRE V-	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Sea

			653/2019							t No - 17 )
88	112118/2019	10.12.2019	WP (C) - 24353/2019	M.N.MOHAN TY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(S ea t No - 17 )
89	112119/2019	10.12.2019	CRLRE V- 476/2014	ARUNDHATI SAHU	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(S ea t No - 17 )
90	112120/2019	10.12.2019	WP (C) - 24352/2019	M.N.MOHAN TY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(S ea t No - 17 )
91	112121/2019	10.12.2019	WP (C) - 24019/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(S ea t No - 17 )
92	112122/2019	10.12.2019	WP (C) - 24664/2019	GOPINATH SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(S ea t No - 17 )
93	112123/2019	10.12.2019	WP (C) - 24665/2019	GOPINATH SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(S ea t No - 17 )
94	112124/2019	10.12.2019	WP (C) - 24016/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(S ea t No - 17 )

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95	112125/2019	10.12.2019	WP (C) - 24667/2019	GOPINATH SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
96	112126/2019	10.12.2019	WP (C) - 24027/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
97	112127/2019	10.12.2019	WP (C) - 24285/2019	B.C. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
98	112128/2019	10.12.2019	WP (C) - 24666/2019	GOPINATH SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
99	112129/2019	10.12.2019	WP (C) - 24363/2019	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
100	112130/2019	10.12.2019	WP (C) - 24365/2019	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
101	112131/2019	10.12.2019	WP (C) - 24026/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
102	112132/2019	10.12.2019	WP (C) - 24300	P.C. DAS ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat

			/2019							No - 17 )
1 0 3	112133 /2019	10.12. 2019	WP (C) - 24022 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 0 4	112134 /2019	10.12. 2019	WP (C) - 24362 /2019	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 0 5	112135 /2019	10.12. 2019	WP (C) - 20014 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 0 6	112136 /2019	10.12. 2019	WP (C) - 21830 /2019	S.C.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 0 7	112137 /2019	10.12. 2019	WP (C) - 20012 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 0 8	112138 /2019	10.12. 2019	WP (C) - 24302 /2019	P.C. DAS ADV	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 0 9	112139 /2019	10.12. 2019	WP (C) - 18833 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )

1 1 0	112140 /2019	10.12. 2019	WP (C) - 24192 /2019	P.R. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09		WRIT BRANC H-7	(S ea t No - 15 )
1 1 1	112141 /2019	10.12. 2019	WP (C) - 18831 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 15 )
1 1 2	112142 /2019	10.12. 2019	WP (C) - 24132 /2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 15 )
1 1 3	112143 /2019	10.12. 2019	WP (C) - 18828 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 15 )
1 1 4	112144 /2019	10.12. 2019	WP (C) - 24219 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 15 )
1 1 5	112145 /2019	10.12. 2019	WP (C) - 21464 /2019	SURESH CH SAMANTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 15 )
1 1 6	112146 /2019	10.12. 2019	WP (C) - 24217 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 15 )
1 1 7	112147 /2019	10.12. 2019	WP (C) - 16405 /2019	TAPAN SWAIN	GENE RAL		Order Dtd. 2019- 11-07		WRIT BRANC H (DIVI	(S ea t No

									SION BENCH )	- 11 3)
1 1 8	112148 /2019	10.12. 2019	WP (C) - 24018 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 11 3)
1 1 9	112149 /2019	10.12. 2019	WP (C) - 24223 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 11 3)
1 2 0	112150 /2019	10.12. 2019	WP (C) - 24220 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 11 3)
1 2 1	112151 /2019	10.12. 2019	WP (C) - 24227 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 11 3)
1 2 2	112152 /2019	10.12. 2019	WP (C) - 24224 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 11 3)
1 2 3	112153 /2019	10.12. 2019	WP (C) - 24231 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 11 3)
1 2 4	112154 /2019	10.12. 2019	WP (C) - 24580 /2019	M.N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09		WRIT BRANC H-3	(S ea t No - 33 )
1	112155	10.12.	WP (C)	P.K.	C.O.	COURT	Order Dtd. 2019-			(S



25	/2019	2019	- 24229 /2019	BEHERA		NO. 3 OLD	12-09			ea t No - 33 )
126	112156 /2019	10.12. 2019	WP (C) - 24118 /2019	B. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-06			(S ea t No - 33 )
127	112157 /2019	10.12. 2019	WP (C) - 14686 /2019	S PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 33 )
128	112158 /2019	10.12. 2019	WP (C) - 24233 /2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 33 )
129	112159 /2019	10.12. 2019	WP (C) - 23767 /2019	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09		WRIT BRANC H-2	(S ea t No - 7)
130	112160 /2019	10.12. 2019	CMAPL - 301/2 016	S.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
131	112161 /2019	10.12. 2019	COPET - 37/20 03	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-06			(S ea t No - 7)
132	112162 /2019	10.12. 2019	WP (C) - 22404 /2019	L.D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
133	112163 /2019	10.12. 2019	WP (C) -	TATHAGATA SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019- 12-09			(S ea

3			23450 /2019			OLD				t No - 7)
1 3 4	112164 /2019	10.12. 2019	WP (C) - 13033 /2018	T BAG	C.O.	DR (J)	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 3 5	112165 /2019	10.12. 2019	WP (C) - 23451 /2019	TATHAGATA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 3 6	112166 /2019	10.12. 2019	WP (C) - 23454 /2019	TATHAGATA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 3 7	112167 /2019	10.12. 2019	WP (C) - 23453 /2019	TATHAGATA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 3 8	112168 /2019	10.12. 2019	WP (C) - 23452 /2019	TATHAGATA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 3 9	112169 /2019	10.12. 2019	WP (C) - 24189 /2019	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 4 0	112170 /2019	10.12. 2019	ITA- 39/20 12	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 7)
1 4 1	112171 /2019	10.12. 2019	ITA- 51/20 11	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2018- 11-15		CIVIL REVIS ION	(S ea t No - 1)
1	112172	10.12.	WP (C)	RATIKANTA	C.O.	CHIEF	Order Dtd. 2019-			(S

4 2	/2019	2019	- 11016 /2006	SAHOO		JUSTI CE'S COURT	12-05			ea t No - 1)
1 4 3	112173 /2019	10.12. 2019	RVWPE T- 153/2 019	B. K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-04			(S ea t No - 1)
1 4 4	112174 /2019	10.12. 2019	ITA- 62/20 15	B. M. PRIYADARS HINI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-04			(S ea t No - 1)
1 4 5	112175 /2019	10.12. 2019	ABLAP L- 8056/ 2019	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 1)
1 4 6	112176 /2019	10.12. 2019	ITA- 62/20 15	MOHAN BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-04			(S ea t No - 1)
1 4 7	112177 /2019	10.12. 2019	CRLMC - 2114/ 2015	M.BARAL	C.O.	COURT NO. 2	Order Dtd. 2019- 12-09		CRIMI NAL MISC- 3	(S ea t No - 14 )
1 4 8	112178 /2019	10.12. 2019	CRLA- 262/2 016	B. DAS	GENE RAL		Deposition		CRIMI NAL APPEA L	(S ea t No - 4)
1 4 9	112179 /2019	10.12. 2019	CRLMC - 981/2 004	B.N. MOHANTY	GENE RAL		Order Dtd. 2008- 03-27Petition,		CRIMI NAL MISC- 3	(S ea t No - 9)
1 5 0	112180 /2019	10.12. 2019	WP (C) - 24317 /2019	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - )

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151	112181/2019	10.12.2019	WP (C) - 24030/2019	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 9)
152	112182/2019	10.12.2019	WP (C) - 24748/2019	D BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 9)
153	112183/2019	10.12.2019	CRLMC - 939/2015	P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2019-12-09		CRIMINAL MISC-1	(Seat No - 7)
154	112184/2019	10.12.2019	ABLAP L- 8018/2019	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 7)
155	112185/2019	10.12.2019	ABLAP L- 8006/2019	M. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 7)
156	112186/2019	10.12.2019	WP (C) - 18590/2017	R DAS	C.O.	COURT NO. 8	Order Dtd. 2019-12-09			(Seat No - 7)
157	112187/2019	10.12.2019	ABLAP L- 8005/2019	M. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 7)
158	112188/2019	10.12.2019	WP (C) - 24143/2019	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 7)
159	112189/2019	10.12.2019	CRLMC - 854/2015	T.N. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 7)

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1 6 0	112190 /2019	10.12. 2019	ABLAP L- 2715/ 2019	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-06			(S ea t No - 7)
1 6 1	112191 /2019	10.12. 2019	CRLMC - 4685/ 2015	D. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2019- 12-09		CRIMI NAL MISC- 1	(S ea t No - 7)
1 6 2	112192 /2019	10.12. 2019	ABLAP L- 9080/ 2019	A. K. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 6 3	112193 /2019	10.12. 2019	ABLAP L- 3960/ 2019	DINABANDH U NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 6 4	112194 /2019	10.12. 2019	WP (C) - 23269 /2019	J D MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 6 5	112195 /2019	10.12. 2019	CRLMC - 1872/ 2017	M/S.S.K.P ADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 6 6	112196 /2019	10.12. 2019	ABLAP L- 4125/ 2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 6 7	112197 /2019	10.12. 2019	ABLAP L- 8025/ 2019	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 7)
1 6 8	112198 /2019	10.12. 2019	ABLAP L- 4130/ 2019	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t

			2019							No - 7)
169	112199/2019	10.12.2019	WP (C) - 20821/2019	G. JAYASINGH	C.O.	COURT NO. 9	Order Dtd. 2019-12-09		WRIT BRANC H-8	(Seat No - 39)
170	112200/2019	10.12.2019	ABLAP L- 4133/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 39)
171	112201/2019	10.12.2019	WP (C) - 8144/2013	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 39)
172	112202/2019	10.12.2019	ABLAP L- 3545/2019	A. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-09		CRIMINAL MISC-1	(Seat No - 2)
173	112203/2019	10.12.2019	ABLAP L- 8002/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 2)
174	112204/2019	10.12.2019	WP (C) - 11147/2018	A B MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12-09		WRIT BRANC H-2	(Seat No - 45)
175	112205/2019	10.12.2019	ABLAP L- 2559/2019	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 45)
176	112206/2019	10.12.2019	WP (C) - 22145	R CH ROUT	C.O.	DR (J)	Order Dtd. 2019-12-09			(Seat)

			/2019							No - 45)
177	112207/2019	10.12.2019	ABLAP L-8043/2019	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 45)
178	112208/2019	10.12.2019	CONTC - 2322/2019	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 45)
179	112209/2019	10.12.2019	ABLAP L-3257/2019	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 45)
180	112210/2019	10.12.2019	CMAPL - 300/2016	SANTOSH KU DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 45)
181	112211/2019	10.12.2019	ABLAP L-3257/2019	N. SANKLECH	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 45)
182	112212/2019	10.12.2019	CMAPL - 299/2016	S K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09		M.J.C .	(Seat No - 3)
183	112213/2019	10.12.2019	ABLAP L-8060/2019	A.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 3)
188	112214/2019	10.12.2019	CMAPL -	S K DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-09		M.J.C .	(Seat

4			298/2016			OLD				t No - 3)
185	112215/2019	10.12.2019	ABLAP L-4474/2019	P.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-09		CRMINAL MISC-2	(Seat No - 10)
186	112216/2019	10.12.2019	CONTC - 1801/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 10)
187	112217/2019	10.12.2019	ABLAP L-4117/2019	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2019-12-09		CRMINAL MISC-2	(Seat No - 17)
188	112218/2019	10.12.2019	ABLAP L-8984/2019	P.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 17)
189	112219/2019	10.12.2019	ABLAP L-8017/2019	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 17)
190	112220/2019	10.12.2019	WP (C) - 20011/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-09			(Seat No - 17)
191	112221/2019	10.12.2019	ABLAP L-8020/2019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 17)



1 9 2	112222 /2019	10.12. 2019	ABLAP L- 8021/ 2019	ARUN KUMAR BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 9 3	112223 /2019	10.12. 2019	ABLAP L- 8112/ 2019	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 9 4	112224 /2019	10.12. 2019	WP (C) - 24269 /2019	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 9 5	112225 /2019	10.12. 2019	WP (C) - 24286 /2019	R. SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 9 6	112226 /2019	10.12. 2019	WP (C) - 21585 /2019	R.M.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2019- 12-09			(S ea t No - 17 )
1 9 7	112227 /2019	10.12. 2019	WP (C) - 14498 /2019	L.D. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-09		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 9)
1 9 8	112228 /2019	10.12. 2019	WP (C) - 24532 /2019	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2019- 12-06			(S ea t No - 10 9)
1 9 9	112229 /2019	10.12. 2019	WP (C) - 20015 /2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No

										- 10 9)
2 0 0	112230 /2019	10.12. 2019	BLAPL - 9602/ 2019	D K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-09			(S ea t No - 10 9)
2 0 1	112231 /2019	10.12. 2019	WP (C) - 24055 /2019	B N SHADHANGI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 0)
2 0 2	112232 /2019	10.12. 2019	WP (C) - 24562 /2019	P L MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 5)
2 0 3	112233 /2019	10.12. 2019	WP (C) - 23475 /2019	G N PADHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 11 5)
2 0 4	112234 /2019	10.12. 2019	WP (C) - 23495 /2019	T BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 4)
2 0 5	112235 /2019	10.12. 2019	WP (C) - 24560 /2019	P L MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 5)
2 0 6	112236 /2019	10.12. 2019	WP (C) - 24549 /2019	P L MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 5)
2	112237	10.12.	WP (C)	S K	C.O.	CHIEF	Order Dtd. 2019-		WRIT	(S

07	/2019	2019	- 24034 /2019	BEHERA		JUSTI CE'S COURT	12-06		BRANC H (DIVI SION BENCH )	ea t No - 11 0)
208	112238 /2019	10.12. 2019	WP (C) - 4520/ 2019	PITABAS NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 11 0)
209	112239 /2019	10.12. 2019	WP (C) - 23492 /2019	T BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 4)
210	112240 /2019	10.12. 2019	WP (C) - 24555 /2019	P L MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 5)
211	112241 /2019	10.12. 2019	WP (C) - 5723/ 2008	PITABAS NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 11 5)
212	112242 /2019	10.12. 2019	WP (C) - 6903/ 2019	PITABAS NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 11 5)
213	112243 /2019	10.12. 2019	ABLAP L- 8047/ 2019	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No - 11 5)
214	112244 /2019	10.12. 2019	ABLAP L- 8057/ 2019	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-09			(S ea t No -

										115)
215	112245/2019	10.12.2019	ABLAP L-8055/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 115)
216	112246/2019	10.12.2019	ABLAP L-8054/2019	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 115)
217	112247/2019	10.12.2019	ABLAP L-8054/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 115)
218	112248/2019	10.12.2019	ABLAP L-8044/2019	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 115)
219	112249/2019	10.12.2019	ABLAP L-3135/2019	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 115)
220	112250/2019	10.12.2019	CRLA-120/2019	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-09		CRIMINAL APPEAL	(Seat No - 6)
221	112251/2019	10.12.2019	JCRLA - 66/2013	R.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-09		CRIMINAL APPEAL	(Seat No - 2)
222	112252/2019	10.12.2019	WP (C) - 23583/2019	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-09			(Seat No

										- 2)
2 2 3	112253 /2019	10.12. 2019	WP (C) - 22654 /2019	P.C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-09		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 2)
2 2 4	112254 /2019	10.12. 2019	WP (C) - 24097 /2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 11 2)
2 2 5	112255 /2019	10.12. 2019	WP (C) - 24188 /2019	R.K. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 11 2)
2 2 6	112256 /2019	10.12. 2019	WP (C) - 24418 /2019	AMRESH MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 11 2)
2 2 7	112257 /2019	10.12. 2019	WP (C) - 24041 /2019	R.C. MUDULI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 11 2)
2 2 8	112258 /2019	10.12. 2019	WP (C) - 23744 /2019	P.K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 11 2)
2 2 9	112259 /2019	10.12. 2019	OJC- 9449/ 1993	P. BASTIA	GENE RAL		Order Dtd. 1996- 01-29		WRIT BRANC H-6	(S ea t No - 25 )
2 3	112260 /2019	10.12. 2019	WP (C) -	P.K.MISHR A	GENE RAL		Order Dtd. 2019- 11-01			(S ea

0			1583/ 2013							t No - 25 )
2 3 1	112261 /2019	10.12. 2019	WP (C) - 13242 /2018	I. PANDA	C.O.	COURT NO. 5	Order Dtd. 2019- 12-04			(S ea t No - 25 )
2 3 2	112262 /2019	10.12. 2019	WP (C) - 13242 /2018	M.N. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2019- 12-04			(S ea t No - 25 )
2 3 3	112263 /2019	10.12. 2019	WP (C) - 10848 /2016	H.K.MOHAN TA	GENE RAL		Order Dtd. 2016- 07-29		WRIT BRANC H-8	(S ea t No - 29 )
2 3 4	112264 /2019	10.12. 2019	WP (C) - 23719 /2019	A.PATTNAI K	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 29 )
2 3 5	112265 /2019	10.12. 2019	WP (C) - 18437 /2017	L.PRADHAN	GENE RAL		Order Dtd. 2017- 09-12		WRIT BRANC H-10	(S ea t No - 55 )
2 3 6	112266 /2019	10.12. 2019	WP (C) - 24567 /2019	P.L. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 55 )
2 3 7	112267 /2019	10.12. 2019	WP (C) - 19376 /2012	L.D. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 55 )

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2 3 8	112268 /2019	10.12. 2019	WP (C) - 24568 /2019	P.L. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 55 )
2 3 9	112269 /2019	10.12. 2019	CRLMP - 1572/ 2019	K. K. MOHATRA	GENE RAL		Order Dtd. 2019- 12-09			(S ea t No - 55 )
2 4 0	112270 /2019	10.12. 2019	WP (C) - 23685 /2019	S.K. MOHANTY	C.O.		Order Dtd. 2019- 12-05			(S ea t No - 55 )
2 4 1	112271 /2019	10.12. 2019	WA- 348/2 018	S. DASH	GENE RAL		Order Dtd. 2019- 12-06			(S ea t No - 55 )
2 4 2	112272 /2019	10.12. 2019	WP (C) - 2700/ 2013	P.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019- 12-05			(S ea t No - 55 )
2 4 3	112273 /2019	10.12. 2019	WP (C) - 24044 /2019	R.C. MUDULI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 55 )
2 4 4	112274 /2019	10.12. 2019	WP (C) - 13712 /2014	S.K.SAMIM	GENE RAL		Order Dtd. 2014- 09-08		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 1)
2 4 5	112275 /2019	10.12. 2019	CRLA- 436/2 014	A.K. BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019- 12-06		CRIMI NAL APPEA	(S ea t

									L	No - 1)
246	112276/2019	10.12.2019	WP (C) - 13712/2014	SK. SAMIM	GENERAL		Order Dtd. 2015-02-20		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
247	112277/2019	10.12.2019	WP (C) - 24075/2019	R.C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 101)
248	112278/2019	10.12.2019	WP (C) - 23645/2019	S. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 101)
249	112279/2019	10.12.2019	WP (C) - 17669/2009	P.K.SWAIN	GENERAL		Order Dtd. 2016-04-11		WRIT BRANCH H-8	(Seat No - 43)
250	112280/2019	10.12.2019	WP (C) - 24518/2019	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 43)
251	112281/2019	10.12.2019	WP (C) - 23667/2019	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 43)
252	112282/2019	10.12.2019	WP (C) - 20120/2009	P.K.SWAIN	GENERAL		Order Dtd. 2010-01-12		WRIT BRANCH H-3	(Seat No - 28)
2	112283	10.12.	WP (C)	A.	C.O.	CHIEF	Order Dtd. 2019-			(S



53	/2019	2019	- 23215 /2019	PATTANAIAK		JUSTICE'S COURT	12-06			eat No - 28 )
254	112284 /2019	10.12. 2019	WP (C) - 23663 /2019	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-06			(S eat No - 28 )
255	112285 /2019	10.12. 2019	WP (C) - 18549 /2019	S.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 10-18			(S eat No - 28 )
256	112286 /2019	10.12. 2019	WP (C) - 13061 /2012	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-05			(S eat No - 28 )
257	112287 /2019	10.12. 2019	WP (C) - 24083 /2019	R.C. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019- 12-06			(S eat No - 28 )
258	112288 /2019	10.12. 2019	WP (C) - 7099/ 2012	G.C. BARIK	C.O.	COURT NO. 5	Order Dtd. 2019- 11-26			(S eat No - 28 )
259	112289 /2019	10.12. 2019	WP (C) - 24171 /2019	R.K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-05			(S eat No - 28 )
260	112290 /2019	10.12. 2019	WP (C) - 12515 /2006	S.K.RATH	GENERAL		Order Dtd. 2007- 09-13		WRIT BRANCH-8	(S eat No - 28 )

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261	112291/2019	10.12.2019	WP(C) - 7099/2012	S.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2019-11-26			(Seat No - 39)
262	112292/2019	10.12.2019	WP(C) - 23683/2019	S.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2019-12-05			(Seat No - 39)
263	112293/2019	10.12.2019	WP(C) - 23013/2015	S.C.DAS	GENERAL		Order Dtd. 2016-04-26		WRIT BRANCH-2	(Seat No - 45)
264	112294/2019	10.12.2019	WP(C) - 12999/2019	I. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-04			(Seat No - 45)
265	112295/2019	10.12.2019	CRLA-185/2017	M/S.BIJAYA LAXMI TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2019-12-09		CRIMINAL APPEAL	(Seat No - 2)
266	112296/2019	10.12.2019	WP(C) - 17813/2019	P.C.MOHARANA	C.O.	COURT NO. 17	Order Dtd. 9999-12-31		WRIT BRANCH-6	(Seat No - 36)
267	112297/2019	10.12.2019	WP(C) - 911/2017	P.MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2019-10-22			(Seat No - 36)
268	112298/2019	10.12.2019	CRLA-577/2017	P.R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-09		CRIMINAL APPEAL	(Seat No - 36)

									L	No - 2)
269	112299/2019	10.12.2019	WP (C) - 9640/2014	A.K. MISHRA	C.O.	COURT NO. 26	Order Dtd. 2019-12-05			(Seat No - 2)
270	112300/2019	10.12.2019	WP (C) - 24335/2019	S. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 2)
271	112301/2019	10.12.2019	WP (C) - 8245/2016	C.R. NAYAK	GENERAL		Order Dtd. 2016-05-12		WRIT BRANCH-11	(Seat No - 63)
272	112302/2019	10.12.2019	WP (C) - 24496/2019	S.R. PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-09			(Seat No - 63)
273	112303/2019	10.12.2019	WP (C) - 9640/2014	A.K. MISHRA	C.O.	COURT NO. 26	Order Dtd. 2019-12-05			(Seat No - 63)
274	112304/2019	10.12.2019	WP (C) - 24116/2019	P. R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 63)
275	112305/2019	10.12.2019	WP (C) - 8560/2019	M. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 63)
276	112306/2019	10.12.2019	WP (C) - 14671	R.DAS	GENERAL		Order Dtd. 2019-11-25			(Seat No - 63)

			/2019							No - 63 )
277	112307/2019	10.12.2019	WP (C) - 903/2012	P. SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 63 )
278	112308/2019	10.12.2019	WP (C) - 24337/2019	S. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 63 )
279	112309/2019	10.12.2019	WP (C) - 6009/2014	D.K. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No - 63 )
280	112310/2019	10.12.2019	CONTC - 1713/2015	A. K. SAA	GENERAL		Order Dtd. 2019-07-09			(Seat No - 63 )
281	112311/2019	10.12.2019	WP (C) - 23690/2019	S.K. MOHANTY	C.O.		Order Dtd. 2019-12-05			(Seat No - 63 )
282	112312/2019	10.12.2019	WP (C) - 24081/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 63 )
283	112313/2019	10.12.2019	WP (C) - 17430/2006	D. SAMAL	GENERAL		Order Dtd. 2017-12-11Petition, Annexure,		WRIT BRANCH-2	(Seat No - 34 )

284	112314/2019	10.12.2019	WP (C) - 24190/2019	R.K. NOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 34)
285	112315/2019	10.12.2019	WP (C) - 1571/2019	S.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-04			(Seat No - 34)
286	112316/2019	10.12.2019	WP (C) - 20484/2019	P. C. DAS	C.O.	COURT NO. 24	Order Dtd. 2019-12-06		WRIT BRANCH-3	(Seat No - 33)
287	112317/2019	10.12.2019	AHO-34/2000	J. B. BEHERA	GENERAL		Order Dtd. 2019-02-15		M.J.C.	(Seat No - 1)
288	112318/2019	10.12.2019	WP (C) - 23665/2019	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 1)
289	112319/2019	10.12.2019	WP (C) - 24085/2019	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 1)
290	112320/2019	10.12.2019	WP (C) - 24161/2019	R.K. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 1)
291	112321/2019	10.12.2019	WP (C) - 12802/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-03			(Seat No - 1)
299	112322/2019	10.12.2019	WP (C) -	J. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2019-12-05			(Seat

2			15192 /2019			OLD				t No - 1)
2 9 3	112323 /2019	10.12. 2019	WP (C) - 24086 /2019	P. C. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 1)
2 9 4	112324 /2019	10.12. 2019	RSA- 191/2 014	P. K. KAR	GENE RAL		Petition		SECON D APPEA L	(S ea t No - 6)
2 9 5	112325 /2019	10.12. 2019	WP (C) - 24079 /2019	P. C. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 6)
2 9 6	112326 /2019	10.12. 2019	WP (C) - 13001 /2019	M.K.RANA	GENE RAL		Order Dtd. 2019- 12-04			(S ea t No - 6)
2 9 7	112327 /2019	10.12. 2019	WP (C) - 24077 /2019	P. C. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 6)
2 9 8	112328 /2019	10.12. 2019	WP (C) - 7830/ 2019	P.S. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 6)
2 9 9	112329 /2019	10.12. 2019	WP (C) - 24186 /2019	R.K. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 6)
3 0 0	112330 /2019	10.12. 2019	OJC- 5310/ 1999	S. K. SAHOO	GENE RAL		Order Dtd. 2018- 08-18		WRIT BRANC H-5	(S ea t No - 21 )

301	112331/2019	10.12.2019	WP (C) - 117/2016	N.K. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2019-12-05			(Seat No - 21)
302	112332/2019	10.12.2019	CRLRE V- 542/2017	B. B. MALLICK	GENERAL		Order Dtd. 2019-12-06			(Seat No - 21)
303	112333/2019	10.12.2019	WP (C) - 12539/2019	N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 21)
304	112334/2019	10.12.2019	WP (C) - 13432/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-06			(Seat No - 21)
305	112335/2019	10.12.2019	MATA- 1/2017	SUVENDU SEKHAR MOHAPATRA IN PERSON	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Seat No - 21)
306	112336/2019	10.12.2019	WP (C) - 24564/2019	P. L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 21)
307	112337/2019	10.12.2019	RSA- 138/2010	H. K. MOHANTY	GENERAL		Order Dtd. 2019-10-22			(Seat No - 21)
308	112338/2019	10.12.2019	WP (C) - 23672/2019	DEBENDRA BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 21)

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3 0 9	112339 /2019	10.12. 2019	WP (C) - 12879 /2019	M.K.RANA	GENE RAL		Order Dtd. 2019- 12-04			(S ea t No - 21 )
3 1 0	112340 /2019	10.12. 2019	MATA- 1/201 7	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-03			(S ea t No - 21 )
3 1 1	112341 /2019	10.12. 2019	RSA- 397/2 012	P. K. SWAIN	GENE RAL		Order Dtd. 2019- 11-22			(S ea t No - 21 )
3 1 2	112342 /2019	10.12. 2019	WP (C) - 23691 /2019	S.K. MOHANTY	C.O.		Order Dtd. 2019- 12-05			(S ea t No - 21 )
3 1 3	112343 /2019	10.12. 2019	ABLAP L- 10446 /2018	BICHITRA NARAYANA SATAPATHY	GENE RAL		Order Dtd. 2018- 08-24		CRIMI NAL MISC- 1	(S ea t No - 7 )
3 1 4	112344 /2019	10.12. 2019	FAO- 538/2 012	ANIL SAHOO	GENE RAL		Order Dtd. 2014- 05-02		MISC. APPEA L SEC.	(S ea t No - 9 )
3 1 5	112345 /2019	10.12. 2019	WP (C) - 2318/ 2012	R.K. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 9 )
3 1 6	112346 /2019	10.12. 2019	ABLAP L- 2571/ 2019	S. S. BISWAL	GENE RAL		Order Dtd. 2019- 11-14			(S ea t No )



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317	112347/2019	10.12.2019	BLAPL-2747/2019	TOFAN PRADHAN	GENERAL		Order Dtd. 2019-06-24			(Seat No-9)
318	112348/2019	10.12.2019	TRPCR L-63/2017	R.K.PRADHAN	GENERAL		Order Dtd. 2019-09-12			(Seat No-9)
319	112349/2019	10.12.2019	ABLAP L-13976/2016	A. DAS	GENERAL		Order Dtd. 2016-12-02		CRIMINAL MISC-1	(Seat No-6)
320	112350/2019	10.12.2019	WP (C) -23977/2019	M. R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No-6)
321	112351/2019	10.12.2019	CMP-1185/2019	Y. DAS	GENERAL		Order Dtd. 2019-11-29			(Seat No-6)
322	112352/2019	10.12.2019	WP (C) -22601/2019	M/S.A.PAT TNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No-6)
323	112353/2019	10.12.2019	WP (C) -24054/2019	H. K. MALLICK	GENERAL		Order Dtd. 2019-12-06			(Seat No-6)
324	112354/2019	10.12.2019	WP (C) -23543/2019	GANESH CHANDRA JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
32	112355/2019	10.12.2019	WP (C) -	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No-105)

5			24571 /2019			CE'S COURT				t No - 10 5)
3 2 6	112356 /2019	10.12. 2019	WP (C) - 23660 /2019	DEBENDRA BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 10 5)
3 2 7	112357 /2019	10.12. 2019	WP (C) - 24276 /2019	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 10 5)
3 2 8	112358 /2019	10.12. 2019	WP (C) - 21564 /2019	GAGAN ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 11-19			(S ea t No - 10 5)
3 2 9	112359 /2019	10.12. 2019	WP (C) - 23644 /2019	S. SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 10 5)
3 3 0	112360 /2019	10.12. 2019	WP (C) - 21564 /2019	B. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 11-19			(S ea t No - 10 5)
3 3 1	112361 /2019	10.12. 2019	SA- 362/1 982	M. K. BARIK	GENE RAL		Order Dtd. 1993- 05-10			(S ea t No - 10 5)
3 3 2	112362 /2019	10.12. 2019	WP (C) - 24099 /2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 10

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3 3 3	112363 /2019	10.12. 2019	WP (C) - 21564 /2019	M. K. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 11-19			(S ea t No - 10 5)
3 3 4	112364 /2019	10.12. 2019	RPFAM - 94/20 18	N.B.DAS	C.O.	COURT NO. 10	Order Dtd. 2019- 12-05			(S ea t No - 10 5)
3 3 5	112365 /2019	10.12. 2019	WP (C) - 21564 /2019	R. K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 11-19			(S ea t No - 10 5)
3 3 6	112366 /2019	10.12. 2019	WP (C) - 24175 /2019	R.K. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 10 5)
3 3 7	112367 /2019	10.12. 2019	WP (C) - 24109 /2019	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-06			(S ea t No - 10 5)
3 3 8	112368 /2019	10.12. 2019	WP (C) - 6473/ 2017	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019- 12-04			(S ea t No - 10 5)
3 3 9	112369 /2019	10.12. 2019	WP (C) - 6473/ 2017	I. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-04			(S ea t No - 10 5)
3 4 0	112370 /2019	10.12. 2019	WP (C) - 23629	J. LENKA	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2019- 12-06			(S ea t

			/2019			COURT				No - 105)
341	112371/2019	10.12.2019	WP (C) - 23742/2019	SACHINDRA KANHAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 105)
342	112372/2019	10.12.2019	WP (C) - 23721/2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 105)
343	112373/2019	10.12.2019	WP (C) - 13893/2007	NARENDRA KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 105)
344	112374/2019	10.12.2019	CRLA-412/2016	R. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-06	CRIMINAL APPEAL		(Seat No - 4)
345	112375/2019	10.12.2019	WP (C) - 23975/2019	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 4)
346	112376/2019	10.12.2019	WP (C) - 23688/2019	S. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
347	112377/2019	10.12.2019	WP (C) - 24575/2019	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 4)
348	112378/2019	10.12.2019	WP (C) - 23720/2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)

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349	112379/2019	10.12.2019	WP(C) - 23755/2019	A. K. SAA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
350	112380/2019	10.12.2019	WP(C) - 23680/2019	SARAT KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
351	112381/2019	10.12.2019	CRLA-61/2012	R. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-09		CRIMINAL APPEAL	(Seat No - 4)
352	112382/2019	10.12.2019	WP(C) - 24080/2019	P.C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 4)
353	112383/2019	10.12.2019	WP(C) - 3617/2013	H.K. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2019-12-05			(Seat No - 4)
354	112384/2019	10.12.2019	WP(C) - 16577/2010	H.K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
355	112385/2019	10.12.2019	WP(C) - 24298/2019	J.M. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 4)
356	112386/2019	10.12.2019	WP(C) - 12879/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-04			(Seat No - 4)
357	112387/2019	10.12.2019	WP(C) - 4069/	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2019-12-06			(Seat No - 4)

			2019							No - 4)
358	112388 /2019	10.12. 2019	WP (C) - 24573 /2019	P.L. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 4)
359	112389 /2019	10.12. 2019	WP (C) - 23717 /2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
360	112390 /2019	10.12. 2019	WP (C) - 23669 /2019	DEBENDRA BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
361	112391 /2019	10.12. 2019	WP (C) - 23748 /2019	P.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
362	112392 /2019	10.12. 2019	WP (C) - 10298 /2004	P.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-06			(Seat No - 4)
363	112393 /2019	10.12. 2019	WP (C) - 23686 /2019	S.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
364	112394 /2019	10.12. 2019	RVWPE T-344/2019	M. M. DAS	GENERAL		Order Dtd. 2019-11-26Petition,Annexure,			(Seat No - 4)
365	112395 /2019	10.12. 2019	WP (C) - 23718 /2019	A.PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-05			(Seat No - 4)
366	112396 /2019	10.12. 2019	WP (C) -	NIRANJAN ROUT	GENERAL		Order Dtd. 2019-11-19			(Seat No - 4)

6			29460 /2011							t No - 4)
3 6 7	112397 /2019	10.12. 2019	WP (C) - 23670 /2019	DEBENDRA BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 4)
3 6 8	112398 /2019	10.12. 2019	WP (C) - 23747 /2019	P. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 4)
3 6 9	112399 /2019	10.12. 2019	WP (C) - 23746 /2019	P. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 4)
3 7 0	112400 /2019	10.12. 2019	WP (C) - 23722 /2019	A.PATTNAI K	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-05			(S ea t No - 4)
3 7 1	112401 /2019	10.12. 2019	WP (C) - 23712 /2019	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-03			(S ea t No - 4)
3 7 2	112402 /2019	10.12. 2019	WP (C) - 23712 /2019	B. K. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 12-03			(S ea t No - 4)
3 7 3	112403 /2019	10.12. 2019	WP (C) - 23316 /2019	P. K. PATRI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 11-27			(S ea t No - 4)
3 7 4	112404 /2019	10.12. 2019	WP (C) - 23320 /2019	P. K. PATRI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 11-27			(S ea t No - 4)
3	112405	10.12.	WP (C)	P. K.	C.O.	CHIEF	Order Dtd. 2019-			(S

75	/2019	2019	- 2354/ 2007	PATRI		JUSTICE'S COURT	12-05			eat No - 4)
376	112406 /2019	10.12. 2019	WP (C) - 12757 /2018	S. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-02			(S eat No - 4)
377	112407 /2019	10.12. 2019	WP (C) - 8121/ 2015	M. R. MALLA	GENERAL		Order Dtd. 2017- 04- 05Petition, Annexu re,		WRIT BRANC H-10	(S eat No - 55 )
378	112408 /2019	10.12. 2019	BLAPL - 9914/ 2019	M.K.RATH ADV.	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S eat No - 55 )
379	112409 /2019	10.12. 2019	CONTC - 872/2 019	R. LENKA	GENERAL		Order Dtd. 2019- 07-03			(S eat No - 55 )
380	112410 /2019	10.12. 2019	WP (C) - 20638 /2018	R. LENKA	GENERAL		Order Dtd. 2018- 12-18		WRIT BRANC H-7	(S eat No - 18 )
381	112411 /2019	10.12. 2019	BLAPL - 9940/ 2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S eat No - 18 )
382	112412 /2019	10.12. 2019	ABLAP L- 9414/ 2019	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S eat No - 18 )



3 8 3	112413 /2019	10.12. 2019	BLAPL - 9961/ 2019	A. SARMA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 18 )
3 8 4	112414 /2019	10.12. 2019	CRLA- 168/2 012	M/S.R.L.P ANDA	GENE RAL		Order Dtd. 2019- 09-23		CRIMI NAL APPEA L	(S ea t No - 4)
3 8 5	112415 /2019	10.12. 2019	ABLAP L- 9426/ 2019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
3 8 6	112416 /2019	10.12. 2019	BLAPL - 9962/ 2019	U. ADILLA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 8 7	112417 /2019	10.12. 2019	ABLAP L- 9398/ 2019	PRATAP KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
3 8 8	112418 /2019	10.12. 2019	BLAPL - 9896/ 2019	S. BARIK	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 8 9	112419 /2019	10.12. 2019	ABLAP L- 9367/ 2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
3 9 0	112420 /2019	10.12. 2019	BLAPL - 9891/ 2019	MAHES DAS	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 9 1	112421 /2019	10.12. 2019	ABLAP L- 9366/ 2019	S. S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No

										- 4)
3 9 2	112422 /2019	10.12. 2019	BLAPL - 9895/ 2019	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 9 3	112423 /2019	10.12. 2019	ABLAP L- 9362/ 2019	G. R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
3 9 4	112424 /2019	10.12. 2019	BLAPL - 9903/ 2019	L. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 9 5	112425 /2019	10.12. 2019	ABLAP L- 9421/ 2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
3 9 6	112426 /2019	10.12. 2019	BLAPL - 9905/ 2019	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 9 7	112427 /2019	10.12. 2019	BLAPL - 9906/ 2019	H.S. PAIKRAY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 9 8	112428 /2019	10.12. 2019	BLAPL - 9906/ 2019	SRINIBAS MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
3 9 9	112429 /2019	10.12. 2019	ABLAP L- 9424/ 2019	GANESH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019- 12-06			(S ea t No - 4)
4 0 0	112430 /2019	10.12. 2019	ABLAP L- 9416/ 2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t

			2019							No - 4)
4 0 1	112431 /2019	10.12. 2019	BLAPL - 9915/ 2019	S.R. PANI	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 0 2	112432 /2019	10.12. 2019	BLAPL - 9929/ 2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 0 3	112433 /2019	10.12. 2019	BLAPL - 9934/ 2019	M.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 0 4	112434 /2019	10.12. 2019	BLAPL - 9942/ 2019	A.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 0 5	112435 /2019	10.12. 2019	BLAPL - 9944/ 2019	TOPHAN PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 0 6	112436 /2019	10.12. 2019	BLAPL - 9950/ 2019	G. JAYASINGH	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 0 7	112437 /2019	10.12. 2019	ABLAP L- 9399/ 2019	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
4 0 8	112438 /2019	10.12. 2019	BLAPL - 9951/ 2019	M/S TUKUNA KU. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 0 0	112439 /2019	10.12. 2019	ABLAP L-	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea

9			9422/ 2019							t No - 4)
4 1 0	112440 /2019	10.12. 2019	BLAPL - 9899/ 2019	B.K. PATI	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 1 1	112441 /2019	10.12. 2019	ABLAP L- 9425/ 2019	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
4 1 2	112442 /2019	10.12. 2019	BLAPL - 9952/ 2019	M/S TUKUNA KU. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 1 3	112443 /2019	10.12. 2019	ABLAP L- 9418/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
4 1 4	112444 /2019	10.12. 2019	ABLAP L- 9371/ 2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
4 1 5	112445 /2019	10.12. 2019	BLAPL - 9953/ 2019	B.R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 1 6	112446 /2019	10.12. 2019	BLAPL - 9956/ 2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 4)
4 1 7	112447 /2019	10.12. 2019	ABLAP L- 9372/ 2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019- 12-06			(S ea t No - 4)
4	112448	10.12.	ABLAP	M. R.	C.O.	COURT	Order Dtd. 2019-			(S

18	/2019	2019	L-9351/2019	SAHOO		NO. 1	12-06			eat No - 4)
419	112449/2019	10.12.2019	BLAPL - 9960/2019	TUKUNA KU.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 4)
420	112450/2019	10.12.2019	ABLAP L-9340/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-06			(Seat No - 4)
421	112451/2019	10.12.2019	BLAPL - 9974/2019	B.K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 4)
422	112452/2019	10.12.2019	WP (C) - 24722/2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-10		WRIT BRANC H-5	(Seat No - 22)
423	112453/2019	10.12.2019	BLAPL - 9977/2019	G.C. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 22)
424	112454/2019	10.12.2019	WP (C) - 24726/2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-10		WRIT BRANC H-5	(Seat No - 22)
425	112455/2019	10.12.2019	CRLRE V-620/2019	PARTHA SARATHI DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-09			(Seat No - 22)
42	112456/2019	10.12.2019	CRLRE V-	S. K. BISWAL	C.O.	DR (J)	Order Dtd. 2019-12-09			(Seat

6			727/2019							t No - 22 )
4 2 7	112457 /2019	10.12. 2019	BLAPL - 9978/ 2019	S. PATTNAIK	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 2 8	112458 /2019	10.12. 2019	CRLRE V- 762/2 019	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 2 9	112459 /2019	10.12. 2019	BLAPL - 9980/ 2019	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 3 0	112460 /2019	10.12. 2019	CRLRE V- 780/2 019	BASUDEV MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 3 1	112461 /2019	10.12. 2019	BLAPL - 9981/ 2019	GANESH SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 3 2	112462 /2019	10.12. 2019	WP(C) - 24339 /2019	P. K. JENA	C.O.	COURT NO. 9	Order Dtd. 2019- 12-10			(S ea t No - 22 )
4 3 3	112463 /2019	10.12. 2019	BLAPL - 9984/ 2019	S.C. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 22 )

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4 3 4	112464 /2019	10.12. 2019	BLAPL - 9986/ 2019	M.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 3 5	112465 /2019	10.12. 2019	CRLRE V- 576/2 019	P. BASTIA	C.O.	DR (J)	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 3 6	112466 /2019	10.12. 2019	WP(C) - 18004 /2019	J. R. KHUNTIA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 11-27			(S ea t No - 22 )
4 3 7	112467 /2019	10.12. 2019	WP(C) - 23854 /2019	HAREKRUSH NA DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-09			(S ea t No - 22 )
4 3 8	112468 /2019	10.12. 2019	WP(C) - 22502 /2017	G. JAYASINGH	GENE RAL		Order Dtd. 2018- 08- 16Petition,Annexu re,Misc.case,		WRIT BRANC H-3	(S ea t No - 13 )
4 3 9	112469 /2019	10.12. 2019	WP(C) - 16126 /2019	T. PRADHAN	GENE RAL		Order Dtd. 2019- 10-16		WRIT BRANC H-8	(S ea t No - 29 )
4 4 0	112470 /2019	10.12. 2019	WP(C) - 21936 /2019	A. K. DAS	GENE RAL		Order Dtd. 2019- 11-20		WRIT BRANC H-5	(S ea t No - 32 )
4 4 1	112471 /2019	10.12. 2019	WP(C) - 16425	T. SETHI	GENE RAL		Order Dtd. 2014- 05- 08Petition,Annexu		WRIT BRANC H-4	(S ea t

			/2013				re,			No - 27 )
4 4 2	112472 /2019	10.12. 2019	WP (C) - 23590 /2014	S. C. DAS	GENE RAL		Order Dtd. 2019- 11-18			(S ea t No - 27 )
4 4 3	112473 /2019	10.12. 2019	WP (C) - 13/20 18	R. K. MOHABHOI	GENE RAL		Entire Order		WRIT BRANC H-6	(S ea t No - 16 )
4 4 4	112474 /2019	10.12. 2019	WP (C) - 17177 /2016	R. K. MOHABHOI	GENE RAL		Entire Order			(S ea t No - 16 )
4 4 5	112475 /2019	10.12. 2019	WP (C) - 21695 /2017	D. K.SWAIN	GENE RAL		Order Dtd. 2019- 08-21			(S ea t No - 16 )
4 4 6	112476 /2019	10.12. 2019	WP (C) - 23162 /2019	S. K. BEHERA	GENE RAL		Order Dtd. 2019- 12-02			(S ea t No - 16 )
4 4 7	112477 /2019	10.12. 2019	WP (C) - 5492/ 2007	R. SAHOO	GENE RAL		Order Dtd. 2019- 11-20			(S ea t No - 16 )
4 4 8	112478 /2019	10.12. 2019	WP (C) - 5269/ 2006	R. SAHOO	GENE RAL		Order Dtd. 2018- 01-05		WRIT BRANC H-3	(S ea t No - 12 )



4 4 9	112479 /2019	10.12. 2019	WP (C) - 21867 /2010	R. SAHOO	GENE RAL		Order Dtd. 2011- 01-24		WRIT BRANC H-6	(S ea t No - 26 )
4 5 0	112480 /2019	10.12. 2019	WP (C) - 9800/ 2004	R. K. MALLICK	GENE RAL		Order Dtd. 2019- 03-14		WRIT BRANC H-4	(S ea t No - 46 )
4 5 1	112481 /2019	10.12. 2019	BLAPL - 6429/ 2019	B. G. DAS	GENE RAL		Order Dtd. 2019- 09-11			(S ea t No - 46 )
4 5 2	112482 /2019	10.12. 2019	BLAPL - 3019/ 2017	K. BADHEI	GENE RAL		Order Dtd. 2018- 06-29		CRIMI NAL MISC- 3	(S ea t No - 4)
4 5 3	112483 /2019	10.12. 2019	ABLAP L- 4895/ 2017	R. K. MALLICK	GENE RAL		Order Dtd. 2017- 07-11		CRIMI NAL MISC- 1	(S ea t No - 5)
4 5 4	112484 /2019	10.12. 2019	ABLAP L- 15601 /2019	B. S. SWAIN	GENE RAL		Order Dtd. 2019- 11-21			(S ea t No - 5)
4 5 5	112485 /2019	10.12. 2019	RSA- 88/20 15	P. K. SWAIN	GENE RAL		Order Dtd. 2017- 10-27Exhibits,		SECON D APPEA L	(S ea t No - 5)
4 5 6	112486 /2019	10.12. 2019	RSA- 88/20 15	P. K. SWAIN	GENE RAL		Order Dtd. 2017- 10- 27Petition,Annexu re,		SECON D APPEA L	(S ea t No - 5)
4 5	112487 /2019	10.12. 2019	RFA- 8/200	H. K. RAYATSING	GENE RAL		Order Dtd. 2007- 11-23		FIRST APPEA	(S ea

7			3	H					L	t No - 5)
4 5 8	112488 /2019	10.12. 2019	CRLMC - 3276/ 2017	U.P. BAG	GENE RAL		Order Dtd. 2018- 12-01		CRIMI NAL MISC- 3	(S ea t No - 14 )
4 5 9	112489 /2019	10.12. 2019	OJC- 6197/ 2000	S. K. SWAIN	GENE RAL		Order Dtd. 2019- 08-22			(S ea t No - 14 )
4 6 0	112490 /2019	10.12. 2019	CRLA- 516/2 017	J. P. KAR	GENE RAL		Charge Sheet		CRIMI NAL APPEA L	(S ea t No - 2)
4 6 1	112491 /2019	10.12. 2019	CRLA- 440/2 012	C. R. SAHU	GENE RAL		Judgement Dtd. 2016-06- 27Deposition,		CRIMI NAL APPEA L	(S ea t No - 4)
4 6 2	112492 /2019	10.12. 2019	WP(C) - 24485 /2019	B. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019- 12-10		WRIT BRANC H-2	(S ea t No - 8)
4 6 3	112493 /2019	10.12. 2019	CRLA- 324/2 015	N. N. MOHAPATRA	GENE RAL		Order Dtd. 2015- 08-03		CRIMI NAL APPEA L	(S ea t No - 5)
4 6 4	112494 /2019	10.12. 2019	CRLA- 677/2 014	D. K.SWAIN	GENE RAL		Order Dtd. 2015- 04-23		CRIMI NAL APPEA L	(S ea t No - 1)
4 6 5	112495 /2019	10.12. 2019	BLAPL - 9996/ 2019	CHINTU SAMAL	C.O.	COURT NO. 7	Order Dtd. 2019- 12-10			(S ea t No - -

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